

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Comp. App. (AT) (Insolvency) No. 771 of 2020**

**IN THE MATTER OF:**

**Manoj Jayaswal**

**...Appellant**

**Versus**

**Punjab Nation Bank & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Abhijeet Sinha, Mr. Sandeep Bajaj, Mr. Soayib Qureshi and Mr. Devansh Jain, Advocates**

**For Respondents:**

**Ms. Aarti Singh, Mr. Aakashdeep Singh and Mr. Basant Pal Singh, Advocates for R-1**

**Mr. Rishav Banerjee, Mr. Pratik Mukhopadhyay and Mr. Saptarshi Mandal, Advocates for R-2**

**O R D E R**

**(Through Virtual Mode)**

**15.10.2020** Let the matter be posted for tomorrow i.e. **16<sup>th</sup> October, 2020** as requested by Mr. Abhijeet Sinha, learned counsel for the Appellant.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson)**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

**[ Dr. Alok Srivastava ]  
Member (Technical)**

/ns/gc/